

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|--------------------------|--------------------------------|----------------------------|
| 1. | Rahul Auddy,
Advocate | Edelweiss | Rahul Auddy
13/7/17. |
| 2. | KULDEEP VERMA | Resolution Professional | Kuldeep Verma
13/7/2017 |
| 3. | Nitu Poddar, Sec | Sree Equipment Finance Limited | Nitu Poddar
13/7/2017 |

ORDER

Ld. Counsels for the petitioners and Edelweiss as well as Ld. Resolution Professional, Mr. Kuldeep Verma are present.

Ld. RP informed that only Corporate Debtor has filed a resolution but CoC did not taken any decision on that. Next CoC

meeting is due on 14/07/2017. The 180 days' time period is expiring on 29/07/2017.

List the matter on 21/07/2017.

Sd/-

(Vijai Pratap Singh)
Member (J)